

Monitoring of cases by Cell on transfer and Trade in Technology

3548. SHRI B.V. DESAI : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the cell on transfer and trading in technology will monitor cases in coordination with the other concerned Ministries;

(b) if so, whether the Technology that India can offer will include agrobased and forest based industries ; and

(c) the countries where India can transfer its technologies ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH) :

(a) On 25th July, 1981 the Minister of State for Science & Technology convened an inter-departmental meeting to examine in details the present conditions for trade in technology and to analyse critically the experience gained by agencies which are currently engaged in such activities and type of industry which can effect technology transfer. The meeting discussed the various mechanisms that could be established, including the setting up of a Corporation to deal with technology transfer/a cell in the Department of Science and Technology, involvement of Indian Embassies abroad etc. to coordinate and intensify efforts in the area of trade in technology.

(b) With the experience already gained in many sectors of industry including agro-based and forest based industries, with a large number of consulting Engineering Organisations and chains of National laboratories, India can legitimately claim to have built the necessary

infrastructure to participate in such technology transfer flows.

(c) India has in the past transferred technology to several countries including Kenya, Nepal, Malaysia, Philippine and further cooperation in the field is possible with many developing countries.

Legislation on Noise and Smell Pollution

3550. SHRI DIGVIJAY SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to introduce legislation on noise and smell pollution ; and

(b) if so, at what stage the matter stands at present ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH) :

(a) and (b). There is no proposal at present to introduce legislation on noise and smell pollution. However, one of the recommendations made by the Jewari Committee is that the Department of Environment should have a Legal Wing which would enable it to review on a continuing and systemic basis existing environmental legislation and suggest areas where new legislation would be required. The recommendation is under Government's consideration.

Increasing Pension amount of Ex-Servicemen

3551. SHRI R. K. MHALGI : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal under consideration of Government to increase the pension amount of the Ex-servicemen in view of the rise in prices of the essential commodities at large ; and

(b) if so, when the proposal will be finally considered ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Currently there is no proposal under consideration to increase the basic pension of Ex-Servicemen. However, taking into consideration the rise in the cost of living, pensioners are granted relief from time to time.

(b) Does not arise.

Shortage of raw materials for Industries in Northern Region

3552. SHRI R. N. RAKESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that industries in the northern region continue to face shortage of critical raw materials, except for furnace oil, mainly due to the failure of the distribution mechanism arising out of inefficient supply management and lack of transport facilities; and

(b) if so, the details regarding the study if any made by the Government in this regard and the reasons therefor ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a) There is some shortage of a few categories of iron & Steel items specially pig iron in the country and the northern region is also affected.

(b) Does not arise.

Cement for Irrigation and Power Projects

3553. SHRI JANARDHANA POOJARY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have taken a policy decision to earmark a certain quantity of cement to the needs of irrigation and power projects ;

(b) if so, the details thereof ; and

(c) the quantity of cement earmarked for Karnataka State for the purpose for the year 1980-81 ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a) Yes, Sir. A system of pre-reservation of cement for the priority sectors of Irrigation and Power is in force.

(b) The decision to pre-reserve certain quantity of cement exclusively for the priority sectors of Irrigation and Power was taken by Government in 1978. According to the decision taken no diversion of cement to other sectors from the allocation made to these sectors is permitted. It was also decided that pre reservation for these sectors under State Sector should not exceed 50% of the basic allocation of the State in the relevant quarter.

(c) An allocation of 3,52,275 tonnes of cement was made for Irrigation & Power Projects in the State of Karnataka during the year 1980-81.

Irregularities in Chemical Research

3554. SHRI S. M. KRISHNA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether glaring inadequacies in the current status of chemical